



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.10.2024

NOTICE

Please take notice that the following matters in the Court of Chairperson will not be taken up on 23.10.2024 at 02:00 PM. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1422 of 2024	Dinesh Kumar Vs. Narendra Kumar Sharma & Ors. With	23.10.2024	29.10.2024
2.	Comp. App. (AT) (Ins) No. 1434 of 2024	Aman Sehgal Vs. Narender Kumar Sharma & Ors. With	23.10.2024	29.10.2024
3.	Comp. App. (AT) (Ins) No. 1573 of 2024	Ravi Kumar Vs. Narender Kumar Sharma & Ors.	23.10.2024	29.10.2024
4.	Comp. App. (AT) (Ins) No. 1545 of 2023 & I.A. No. 5551 of 2023 (PH)	CNH Industries (India) Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	23.10.2024	28.10.2024

5.	Comp. App. (AT) (Ins) No. 229 of 2024	Avil Menezes Liquidator of Sunil Hitech Engineers Ltd. Vs. HDFC Bank Ltd.	23.10.2024	28.10.2024
6.	Comp. App. (AT) (Ins) No. 923 of 2024 & I.A. No. 3351, 3352, 3353 of 2024 (PH)	Abhijit Realtors & Infraventures Pvt. Ltd & Anr. Vs. Rohit Mehra, (RP of Reliance Broadcast Network Ltd.) & Anr. With	23.10.2024	28.10.2024
7.	Comp. App. (AT) (Ins) No. 924 of 2024 & I.A. No. 3354, 3355, 3356, 4692 of 2024 (PH)	Abhijit Realtors & Infraventures Pvt. Ltd & Anr. Vs. Rohit Mehra, (RP of Reliance Broadcast Network Ltd.) & Ors. With	23.10.2024	28.10.2024
8.	Comp. App. (AT) (Ins) No. 925 of 2024 & I.A. No. 3357, 3358, 3359, 4691 of 2024 (PH)	Abhijit Realtors & Infraventures Pvt. Ltd & Anr. Vs. Rohit Mehra, (RP of Reliance Broadcast Network Ltd.) & Ors. With	23.10.2024	28.10.2024
9.	Comp. App. (AT) (Ins) No. 980 of 2024 & I.A. No. 3582, 3583, 3584 of 2024 (PH)	Creative Channel Advertising & Marketing Pvt. Ltd. Vs. Rohit Ramesh Mehra Resolution Professional of Reliance Broadcast Network Ltd. & Ors. With	23.10.2024	28.10.2024

10.	Comp. App. (AT) (Ins) No. 981 of 2024 & I.A. No. 3588, 3589, 3590 of 2024 (PH)	Creative Channel Advertising & Marketing Private Limited Vs. Sapphire Media Ltd.	23.10.2024	28.10.2024
11.	Comp. App. (AT) (Ins) No. 1197 of 2023	Paresh K. Mehta Investment Pvt. Ltd Vs. State Bank of India & Anr.	23.10.2024	28.10.2024
12.	Comp. App. (AT) (Ins) No. 783 of 2024	HDFC Bank Ltd. Vs. Avil Menezes	23.10.2024	28.10.2024
13.	Comp. App. (AT) (Ins) No. 1432 of 2023	Shyam Prasad Sahoo Suspended Director of Supertech Orb Project Pvt. Ltd. Vs. Assets Care and Reconstruction Enterprise Ltd. & Anr.	23.10.2024	28.10.2024
14.	Comp. App. (AT) (Ins) No. 1116 of 2024 (With Defects) (PH)	K.H. Khan & Anr. Vs. Art Constructions Pvt. Ltd. & Ors. With	23.10.2024	28.10.2024
15.	Comp. App. (AT) (Ins) No. 1117 of 2024 (With Defects) (PH)	K.H. Khan & Anr. Vs. Udayraj Patwardhan	23.10.2024	28.10.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar